रणतवा केवल कहे जाने पर किए जाते हैं। इसके घतिरिक्त नए स्कूलों घौर कठिन स्थानों में घनुघवी कर्मचारियों की घाव-स्थकताचों की पूर्ति के लिए प्रिंसिपल घौर वरिष्ठ घध्यापक, किसी विशेष स्थान पर कुछ वर्षों की सेवा करने कि बाद, नवादले पर मेजे जा सकते हैं।

12 hrs.

RE. MOTION FOR ADJOURNMENT

MR. DEPUTY-SPEAKER: Papers to be laid.

Shri Sikandar Bakht

SHRI SAUGATA ROY (Barrackpore): I have given notice of an adjournment motion on the brick-batting at JP's meeting and an attack on the Union Defence Minister, Shri Jagjivan Ram at Patna. The spectre of casteusm is raising its ugly head under the Janata rule in Bihar....

MR. DEPUTY-SPEAKER: Mr. Saugata Roy, please take your seat. If you go on like this, it will go off the record .

SHRI SAUGATA ROY: You give your ruling on my adjournment motion ...

MR. DEPUTY-SPEAKER: Your have already been informed about the adjournment motion. Please take your seat .

SHRI SAUGATA ROY: If the Union Defence Minister is not safe, how can ordinary Harijans be safe under the Janata rule?....

MR. DEPUTY-SPEAKER: No, please. You cannot go on like this. Now it will go off the record.

SHRI SAUGATA ROY:*

MR DEPUTY-SPEAKER: There is no point in raising it like this.

Shri Sikandar Bakht.

12.02 hrs.

PAPERS LAID ON THE TABLE FINAL REPORT, 1976 OF WARF INQUIRY

COMMITTRE-PARTS I & II

THE MINISTER OF WORES AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): I beg to lay on the Table a copy of the Final Report 1976 (Hindi† version) of Wakf Inquiry Committee-Parts I & II. [Placed in Library. See No. LT-1749/78].

SHRI VAYALAR RAVI (Chirayinkil). I rise on a point of order

MR. DEPUTY-SPEAKER: Is it on a point of order on this paper?

SHRI VAYALAR RAVI: I raise a point of order in between.

MR DEPUTY-SPEAKER. There cannot be a point of order in a vacuum

SHRI VAYALAR RAVI[•] There can be a point of order between two subjects There is a rule.

MR DEPUTY-SPEAKER: What is your point of order?

SHRI VAYALAR RAVI: I am not speaking on the merits of the adjournment motion My point of order is that as soon as the question-hour is over

SHRI JYOTIRMOY BOSU (Diamond Harbour). On what is his point of order? That is all I want to know

MR DEPUTY-SPEAKER: That is why I said that he cannot raise a point of order in a vacuum.

SHRI S R DAMANI (Sholapur): You are raising points of order everyday and we are not interrupting you. Why should you interrupt him?

MR DEPUTY-SPEAKER: If you are trying to have information about the adjournment motion....

*Not recorded.

†English version of the Report was laid on the Table on the 16th August, 1976.